

GOVERNMENT OF INDIA
MINISTRY OF DRINKING WATER AND SANITATION
LOK SABHA
UNSTARRED QUESTION NO. 833
TO BE ANSWERED ON 20.07.2017

Safe Drinking Water

833. SHRIMATI MAUSAM NOOR:

Will the Minister of DRINKING WATER AND SANITATION be pleased to state:

- (a) the number of villages in the country presently having safe drinking water available throughout the year, State-wise;
- (b) the number of villages where safe drinking water is not available throughout the year, State-wise;
- (c) whether the Government has made any plan to make safe drinking water available in each village throughout the country; and
- (d) if so, the details thereof and if not, the reasons therefor?

ANSWER

MINISTER OF STATE FOR DRINKING WATER AND SANITATION
(SHRI RAMESH CHANDAPPA JIGAJINAGI)

- (a) This Ministry maintains data regarding rural drinking water supply in terms of habitation and not in terms of villages. As reported by States / UTs on Integrated Management Information System (IMIS) of this Ministry, the state-wise details of habitations having access to safe drinking water as on 16.07.2017 is at **Annexure-I**.
- (b) The existing IMIS does not capture safe drinking water availability throughout the year in the rural habitations. As reported by States / UTs on IMIS of this Ministry, the state-wise details of habitations not having access to safe drinking water as on 16.07.2017 is at **Annexure-II**.
- (c) & (d) Under National Rural Drinking Water Programme (NRDWP), Ministry of Drinking Water & Sanitation (MDWS) has prepared a Strategic Plan for the rural drinking water sector for the period 2011-2022 for providing the piped water supply in the rural areas. As per this, by 2022, the goal is to cover at least 90% of rural households with piped water supply and up to 10% from hand pump or other safe & adequate private water sources.

ANNEXURE-I

Annexure referred to in reply to part (a) of Lok Sabha Unstarred Q. No- 833 due for answer on 20.07.2017			
S. No.	State	Nos. of Fully Covered Habitations (i.e. getting more than 40 litre per capita per day safe drinking water)	Nos. of Partially Covered Habitations (i.e. getting less than 40 litre per capita per day safe drinking water)
1	ANDAMAN and NICOBAR	324	76
2	ANDHRA PRADESH	33039	14902
3	ARUNACHAL PRADESH	2914	4632
4	ASSAM	52741	24312
5	BIHAR	67314	38680
6	CHATTISGARH	70462	3045
7	GOA	345	2
8	GUJARAT	36062	4
9	HARYANA	7596	224
10	HIMACHAL PRADESH	42522	11082
11	JAMMU AND KASHMIR	8930	7011
12	JHARKHAND	116791	898
13	KARNATAKA	19877	39106
14	KERALA	4894	16293
15	MADHYA PRADESH	127772	99
16	MAHARASHTRA	86917	12522
17	MANIPUR	2227	1561
18	MEGHALAYA	1755	8688
19	MIZORAM	467	271
20	NAGALAND	699	788
21	ODISHA	138498	16199
22	PUDUCHERRY	153	113
23	PUNJAB	9872	1791
24	RAJASTHAN	54189	46891
25	SIKKIM	737	1347
26	TAMIL NADU	92737	7269
27	TELANGANA	13463	9715
28	TRIPURA	4535	1613
29	UTTAR PRADESH	256302	2346
30	UTTARAKHAND	21992	17352
31	WEST BENGAL	50098	36497
Total		1326224	325329

(source: format C-17 of IMIS)

ANNEXURE-II

Annexure referred to in reply to part (b) of Lok Sabha Unstarred Q. No- 833 due for answer on 20.07.2017		
S.No.	State	Nos. of Quality Affected Habitations (i.e. Water contaminated with at least one chemical contaminant which are unsafe for drinking purposes)
1	ANDAMAN and NICOBAR	0
2	ANDHRA PRADESH	422
3	ARUNACHAL PRADESH	31
4	ASSAM	11046
5	BIHAR	4240
6	CHATTISGARH	1178
7	GOA	0
8	GUJARAT	0
9	HARYANA	128
10	HIMACHAL PRADESH	0
11	JAMMU AND KASHMIR	17
12	JHARKHAND	3075
13	KARNATAKA	1265
14	KERALA	364
15	MADHYA PRADESH	190
16	MAHARASHTRA	293
17	MANIPUR	0
18	MEGHALAYA	32
19	MIZORAM	0
20	NAGALAND	43
21	ODISHA	3076
22	PUDUCHERRY	0
23	PUNJAB	3721
24	RAJASTHAN	20568
25	SIKKIM	0
26	TAMIL NADU	198
27	TELANGANA	1384
28	TRIPURA	2575
29	UTTAR PRADESH	1379
30	UTTARAKHAND	16
31	WEST BENGAL	19310
Total		74551

(source:
form
at C-
17 of
IMIS
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